

F. No. Z-16019/02/2017-Est/  
NATIONAL HUMAN RIGHTS COMMISSION  
Manavadhikar Bhawan, GPO Complex, 'C' Block, INA,  
New Delhi - 110023

Dated: 22-March, 2018

**WALK-IN-INTERVIEW FOR ENGAGEMENT OF CONSULTANTS ON  
CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION**

The National Human Rights Commission propose to draw a panel of retired Section Officers or equivalent Officers of Central Govt./State Government/Autonomous Bodies having at least 10 years working experience in Establishment including RTI related matters for considering engagement as Consultants on contract basis.

2. The eligibility criteria, consolidated remuneration and other conditions of the contractual engagement are given hereunder:-


Eligibility criteria	Retired Section Officers or equivalent from Central Govt./State Government/Autonomous Bodies, not above 62 years of age, having at least 10 years working experience, preferably in Establishment including RTI related matters or otherwise.
Age	Not more than 62 years of age
Remuneration	Rs.36,000/- per month (Rupees Thirty six thousand only) per month.
Tenure	This contractual appointment is on need based and for a limited period. The initial engagement would be for a period of <b>3 months</b> which can be extended/curtailed subject to satisfactory performance of the individual and requirement of the Commission.
General conditions	The assignment is on full time basis and the candidates appointed will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration will be paid. Office working hours 9.30 a.m to 6.00 p.m. (Lunch 1.30 to 2.00 p.m)
Selection	The appointment will be made on the recommendations of a Selection Committee constituted for this purpose. The short listed candidates will be called for a personal interview by the Selection Committee.

3. The appointment will be purely on contract basis for a short period and candidates will have no right to claim for continuation or for regular employment in the Commission. The selected candidates shall be required to work in any Sections of the Commission.

4. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **5.00 P.M. of 10<sup>th</sup> April 2018**. Details of short listed candidates for the walk-in-interview including date and time of the walk-in-interview shall be displayed in the website of the Commission [nhrc.nic.in](http://nhrc.nic.in) within one week from the last date of receipt of applications. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

6. Application not in the prescribed proforma shall be summarily rejected.

7. No TA/DA shall be paid for attending the Walk-in-interview.

  
(Sanjay Kumar)  
Under Secretary (Estt)

Encl: Proforma

**FORMAT OF APPLICATION FOR ENGAGEMENT AS CONSULTANT  
ON CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION**

Name - .....

Date of Birth - .....

Present Address - .....  
.....  
.....

Telephone No. - .....

Mobile No. - .....

email ID - .....

Date of retirement with - .....  
name of Department, .....  
designation and last pay .....  
drawn (i/c Pay Band + GP)

**Brief details of employment:-**

Sr.No.	Department	Post	Period	Nature of Duties

Brief details of experience .....  
In Establishment/RTI matters .....  
.....

Any other information - .....  
.....  
.....

(Signature with Name & Date)